

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5101
ANSWERED ON:27.08.2010
IMPORT OF ELECTRICITY
Biswal Shri Hemanand

Will the Minister of POWER be pleased to state:

- (a) whether the Government is importing electricity from the neighbouring countries;
- (b) if so, the details thereof along with the name of the power companies from neighbouring countries supplying electricity to the country; and
- (c) the details of the agreement signed for the purpose along with the nature of the contract with such companies?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) : Yes, Madam. Power exchange (import/export) takes place with Bhutan and Nepal. Whereas, power is mainly imported from Bhutan, power is mainly exported to Nepal.

(b) & (c): Indo-Bhutan

India and Bhutan have terms of cooperation for decades for exchange of power between the two countries. Power Trading Corporation (PTC) of India is the nodal agency dealing with the purchase and sale of surplus power of Bhutan through the long term power purchase agreement (PPA) signed between Department of Energy (DoE), Royal Govt. of Bhutan (RGoB) and PTC on individual hydro electric project in Bhutan. PTC has back to back PPA with distribution utilities in India. India also exports power to Bhutan during winter period when there is reduced hydro generation in Bhutan.

The total electricity imported from Kurichu (4x15 MW), Chukha (4x84 MW), and Tala (1020 MW) HEP in Bhutan was 5899.1 MU, 5358.6 MU and 2056.8 MU during 2008-09, 2009-2010 and current year 2010-11(April- July, 2010) respectively.

Indo-Nepal

Indo-Nepal Power Exchange began in year 1971 with exchange of about 5 MW of power on the principle of catering to the power needs of isolated local areas on both sides of the border. In the Nepal side, Nepal Electricity Authority (NEA) is the organisation involved in power exchange between India and Nepal. The meetings of Power Exchange Committee comprising representatives of the two countries are held every year alternately India and Nepal to address all the issues including commercial matters related to the bilateral power exchange between the two countries.

The power exchange takes place between NEA and utilities on the Indian side namely Bihar State Electricity Board (BSEB), Uttar Pradesh Power Corporation Limited (UPPCL) and Uttarakhand Power Corporation Ltd. (UPCL) India. Under the bilateral power exchange, BSEB exports/imports power from Nepal where as, UPPCL and UPCL only export power to Nepal. Nepal may Import up to 50MW from India based on the commercial principle formulated by the Power Exchange Committee. While, the export of power by UPCL to Nepal is not of very high order, the details of energy import and export made by BSEB and UPPCL during 2007, 2008 and 2009 are given below :

Power Exchange between Bihar and Nepal

In kWh

Year	Export by BSEB	Import by BSEB	Net Export by BSEB
2007	275,377,286	61,482,240	213,895,046
2008	294,155,680	50,387,000	243,768,680

2009 351,153,520 66,532,780 284,620,740

Power Export to Nepal by UPPCL

In kWh

Year Export by UPPCL

2007 11,099,700

2008 27,877,777

2009 up to 31-1-2010 5,914,050